

(b) whether the Ministries have been instructed to take appropriate action in cases of laxity; and

(c) whether Government propose to lay on the Table of the House a copy of the rules and regulations?

The Minister of State for Finance (Shri Tyagi): (a) and (b). Yes Sir. The rules and regulations regarding budgeting and control over expenditure are contained in Chapter V of the Central Government compilation of the General Financial Rules and in a number of instructions issued by the Ministry of Finance.

(c) Copies of all these rules and instructions are available in the Library of the House.

PUBLIC ACCOUNTS COMMITTEE

219. Shri M. L. Dwivedi: Will the Minister of Finance be pleased to state:

(a) the steps taken by Government to implement the recommendations of

the Public Accounts Committee as contained in their 1951-52 First and Second Report;

(b) whether the suggestions contained therein have been considered; and

(c) if so, whether Government propose to lay on the Table of the House a statement containing the list of "actions taken", "under consideration", and "proposals found to be unacceptable"?

The Minister of State for Finance (Shri Tyagi): (a) to (c). The reports relate to the period 1948-49 and unfinished Accounts of 1947-48 (post-partition) and have only been recently received from the Parliament Secretariat. The recommendations relate to different Ministries who will no doubt subject them to a prompt examination, the results of which, according to the normal procedure, will be printed as an Appendix to the next Report of the Public Accounts Committee.